

passed by the Lok Sabha at its sitting held on the 14th March, 1961, and transmitted to the Rajya Sabha for its recommendations and to state that this House had no recommendations to make to the Lok Sabha in regard to the said Bill."

CORRECTION OF ANSWER TO STARRED QUESTION NO. 45

The Minister of Health (Shri Karmarkar): In the reply to the Starred Question No. 45 answered by me on the 16th February, 1961, I had stated that "we have circularised the State Governments offering six in the first instance and that we were awaiting their reaction." The correct position is that the question is still under consideration.

In reply to a further question by Shri Chandra Shankar as to whether the Ayurveda students of Indian University get admission in foreign universities I had replied that there is a reciprocal arrangement for recognising degrees. The position is that some students of Ayurveda get admission in foreign universities. The reciprocal arrangement does not, however, include degrees in Ayurveda.

I apologise for the inconvenience caused to the House.

GOVERNMENT BUSINESS FOR FOLLOWING WEEK

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that in accordance with the order of discussion and voting of Demands for Grants announced by me on the 15th March, 1961, Government Business for the week commencing 20th March will consist of discussion and voting of Demands for Grants in respect of the—

(1) Ministry of Education.

(2) Ministry of Health.

- (3) Ministry of Scientific Research and Cultural Affairs.
- (4) Ministry of Information and Broadcasting.
- (5) Ministry of Law.
- (6) Ministry of Home Affairs.
- (7) Ministry of Works, Housing & Supply.

12:22 hrs.

CENTRAL BUDGET—GENERAL DISCUSSION—contd.

Mr. Speaker: The House will now proceed with the general discussion of the General Budget. Shri R. S. Tiwari was in possession of the House. He took three minutes.

Shri Braj Raj Singh (Firozabad): May we know at what time the Finance Minister will reply?

Mr. Speaker: We must conclude this debate by 3-30. After that for two and a half hours we will have Private Members' business. The House will go on till six o'clock to-day.

The Minister of Finance (Shri Morarji Desai): Sir, it will have to end before 3-30 because the Vote on Account and the Appropriation Bill have also to be disposed of. Therefore, if it ends at 3-15 it would be better, and I may be allowed to reply at 1-45.

Mr. Speaker: Very well, a small margin will be provided. Yes, Shri R. S. Tiwari. Hon. Members will take ten minutes each. It was agreed to yesterday.

श्री रा० स० तिवारी (खुजुराहो) : अध्यक्ष महोदय, मैं कल यह निवेदन कर रहा था कि प्रजातंत्री राज्य में प्रजा के हित के लिए, प्रजा की उन्नति के लिए, यदि कुछ टैक्स लगाये जाते हैं, तो उस पर कोई एक-राज नहीं हो सकता है। वित्त मंत्री ने ये टैक्स